

THE HIGH COURT OF MANIPUR AT IMPHAL

Annexure – I

PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2019

Type of Cases	Pendency as on 01.01.2019	Institution of cases during the year 2019	Disposal of cases during the year 2019	Total Pendency as on 31.12.2019
Civil	2892	1549	2153	2288
Criminal	170	122	112	180
Total	3062	1671	2265	2468

Annexure – II

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2019

Type of Cases	Age wise pendency as on 31.12.2019				Total Pendency as on 31.12.2019
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	946	1228	83	31	2288
Criminal	76	75	12	17	180
Total	1022	1303	95	48	2468

Annexure – III

PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2019

Type of Cases	Pendency as on 01.01.2019	Institution of cases during the year 2019	Disposal of cases during the year 2019	Total Pendency as on 31.12.2019
Civil	3417	2467	1952	3932
Criminal	2799	1550	1765	2584
Total	6216	4017	3717	6516

Annexure – IV

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2019

Type of Cases	Age wise pendency as on 31.12.2019				Total Pendency as on 31.12.2019
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1109	1822	865	136	3932
Criminal	867	1273	254	190	2584
Total	1976	3095	1119	326	6516

SUPERINTENDENT: STATEMENT